Annexure 8

Name of the corporate debtor: Ind Barath Thermal Power Limited; Date of commencement of CIRP: 30.12.2021; List of creditors as on: 29.01.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

02.27												(Allouit III V)		
Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of	Amount of any	Amount of claim not	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set-off	admitted	under verification	
1	Hawk Security Services Private Limited	19.01.2022	4,854,260	0	Service Contract	0	0	NA	NA	-	-	-	4,854,260	Claim is under verification as the IRP is making continous efforts of getting data from the CD
2	Trimex Industries Private Limited	19.01.2022	110,752,017	0	Supplier	0	0	NA	NA	-	-	-	110,752,017	Claim is under verification as the IRP is making continous efforts of getting data from the CD
3	Millnium Steels Private Limited (Hyderabad)	20.01.2022	44,87,52,128	0	Supplier	0	0	NA	NA	_	_	-	44,87,52,128	Claim is under verification as the IRP is making continous efforts of getting data from the CD
4	Millnium Steels Private Limited (Chennai)	20.01.2022	16,48,46,066	0	Supplier	0	0	NA	NA	_	_	-	16,48,46,066	Claim is under verification as the IRP is making continous efforts of getting data from the CD
5	Blackburn Fuels Private Limited	20.01.2022	6,21,79,237	0	Supplier	0	0	NA	NA	_	_	-	6,21,79,237	Claim is under verification as the IRP is making continous efforts of getting data from the CD
			115,606,277		·								115,606,277	

Notes:

1. The claims are under verification as the IRP has not received corresponding supporting documents and records from the Corporate Debtor to validate the same.

2. The necessary justifications/explanations will be requested from the creditors for claims under verification and these maybe admitted on receiving sufficient proof in support of such claims.